

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 192 OF 2004

COMMNR. OF CENTRAL EXCISE, GHAZIABAD

Appellant (s)

VERSUS

M/S. APEX TRADERS

Respondent(s)

(With appln(s) for stay and office report )

Date: 20/07/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. P. Parmeswaran,Adv.

For Respondent(s)

M/S Arputham, Aruna & Co., Adv.

UPON hearing counsel the Court made the following

O R D E R

n)

(Sheetal Dhingra)

(Vijay Dhawa)

Court Master

Court Master